

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 105 OF 2015 &
IA NO. 169 & 242 OF 2015**

Dated: 16th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Bharat Petroleum Corporation Ltd. Appellant(s)
Vs.
Sabarmati Gas Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajat Navet
Ms. Sanya Talwar

Counsel for the Respondent(s) : Ms. Sumiti Yadava
Ms. Preksha Dugar for R.1

Ms. Aparna Vohra for R.2

ORDER

Learned counsel for the appellant seeks four weeks time to file rejoinder. He may file the same on or before 14.10.2016 after serving copy on the other side.

List the matter on **28.10.2016.**

**(B.N. Talukdar)
Technical Member (P&NG)
Ts/vg**

**(Justice Ranjana P. Desai)
Chairperson**